

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A./MA/RA/CP NO. 917 OF 2000

Applicant/s Sunil Kumar & ors Respds. U.O.I & ors

Advocate for Applicant/s Sri T. S. Pandey Advocate for Respondent/s Sri V. K. Goel.

Notes of the Registry	Orders of the Tribunal	Sheet No.
OR Judgment prepared Pr. 14/10/18. (Am)	<u>At 26.09.08</u> Sri Jagdish Kumar, Advocate, holding brief of Sri T. S. Pandey, learned counsel for applicant submits that he does not want to press this OA. OA is accordingly dismissed as not pressed. Sri V. K. Goel, learned counsel for respondents is present. <u>M. Gautam</u> (Mr. M. Gautam) A. M. <u>Anjan</u> (A. K. Gaur) J. M.	

Contd. On Sheet No.